

**ANNEXURE - 4**  
**LIST OF CREDITORS OF MT EDUCARE LIMITED**

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) for claims as on December 16, 2022 Drawn for claims/updates received up to 12th September, 2023

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of Voting share in CoC
1	Mahesh Shetty	05-01-2023	9,93,00,000	9,74,40,495	Invocation of Pledge	9,74,40,495	No	14	-	-	18,59,505	-	See Note 2
2	Zee Learn Limited	17-04-2023	2,34,76,926	2,33,00,290	ICD loan	-	Yes	0	-	-	1,76,636	-	See Note 2
3	Veena Investments Pvt Ltd	18-04-2023	3,31,03,265	3,17,13,206	ICD loan	-	No	4.6	-	-	13,90,059	-	See Note 2
	<b>Total Claim - 1</b>	<b>Total ( Rs.)</b>	<b>15,58,80,191</b>	<b>15,24,53,991</b>		<b>9,74,40,495</b>		<b>18.6</b>	<b>-</b>	<b>-</b>	<b>34,26,200</b>	<b>-</b>	

**Notes**

- Hon'ble NCLAT vide its order dated 06-01-2023, 24-02-2023, 23-03-2023 and 01-05-2023 stayed the constitution of committee of creditors till next date of hearing i.e 26-05-2023. Final hearing concluded on 2nd June 2023 and Hon'ble NCLAT pronounced judgement dismissing Appeal on 18-08-2023. IRP received communication of order on 21-03-2023. IRP constituted COC on 21-08-2023 which was revised on 23-08-2023 and 12-09-2023
- The claim admission is being done on the basis of records available

